Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 97 of 2012

Dated: 19th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Raj West Power Ltd. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission

& Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran

Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.K. Mehta,

Mr. Antaryami Upadhyay,

Mr. Raheev Ranjan Pathak for R.1 Ms. Ritwika Nanda for R.2 to R.4

ORDER

We have heard the learned counsel for the parties.

Judgment is Reserved.

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson